

ÍITEM NO.37

COURT NO.

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).10091/2002

(From the judgement and order dated 14/09/2001 in RP No. 2271/2000 of The NATIONAL CONSUMERS DISPUTES REDRESSAL COMMISSION, NEW DELHI)

GANESHLAL

Petitioner(s)

VERSUS

SHYAM

Respondent(s)

(With prayer for interim relief and office report)

Date: 15/01/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA
HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Petitioner(s)

Mr. R.S. Lambat,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Leave granted.

(PAWAN KUMAR)
K. KUMAR)

(R.

COURT MASTER

COURT MASTER